

Central Administrative Tribunal, Principal Bench

Original Application No. 923 of 2003

New Delhi, this the 22nd day of April, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. Govindan S. Tampi, Member (A)

1. Shri K.B. Handa,
S/o late Shri P.L. Handa,
Stenographer Gr.I
Directorate of Adult Education
Government of India,
10, Jamnagar House,
Shahjahan Road,
New Delhi-11
2. Shri N.C. Kohli
S/o late Shri K.L. Kohli,
Stenographer Gr.I
Directorate of Adult Education
Government of India,
10, Jamnagar House,
Shahjahan Road,
New Delhi-11

.... Applicants

(By Advocate: Shri H.K. Gangwani)

Versus

Union of India & others, through

1. The Secretary
Department of Elementary Education & Literacy,
Ministry of Human Resource Development,
Government of India,
Shastri Bhawan,
New Delhi-1
2. The Director,
Directorate of Adult Education
Ministry of Human Resource Development
Government of India,
10, Jamnagar House,
Shahjahan Road,
New Delhi-11
3. The Deputy Director (Administration),
Directorate of Adult Education
Ministry of Human Resource Development
Government of India,
10, Jamnagar House,
Shahjahan Road,
New Delhi-11

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicants states that he



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is not pressing the present application. In face of the
said statement, dismissed as withdrawn.

(Govindan S. Tampi)

Member (A)

(V.S. Aggarwal)

Chairman

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